

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA No.34 of 2014 in
Appeal No.14 of 2014**

Dated:16th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Bharat Petroleum Corporation Ltd. Appellant (s)
Sabarmati Gas Ltd. and Others Versus Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Nimisha S. Dutta for R-1
Mr. Rakesh Dewan for R-2 (PNGRB)

ORDER

Admit. Mr. Piyush Joshi takes notice on behalf of Respondent No.1. Mr. Rakesh Dewan takes notice on behalf of Respondent No.2 and Mr. Ankit Jain takes notice on behalf of GAIL. Registry is directed to issue notice in the main appeal as well as in IA.

Post the matter for hearing in IA on **23.01.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt